## GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

## RAJYA SABHA UNSTARRED QUESTION NO. 493 ANSWERED ON 24<sup>TH</sup> JULY, 2025

### PERFORMANCE AUDIT OF TELECOM COMPANIES

### 493 SHRI RAGHAV CHADHA:

Will the Minister of Communications be pleased to state:

- (a) whether Government has conducted any post-investment review or performance audit on the use of Government funds or support provided to telecom companies in the last five years;
- (b) if so, the details of such reviews, key findings, and any corrective actions taken; and
- (c) whether Government plans to institutionalise such monitoring mechanisms for all future financial interventions in the telecom sector and, if so, the details thereof?

#### **ANSWER**

# MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT (DR. PEMMASANI CHANDRA SEKHAR)

(a) to (c) The implementation of the Revival packages is reviewed at the highest level in Department of Telecommunications from time to time. The Utilization Certificates are obtained from Bharat Sanchar Nigam Limited/Mahanagar Telephone Nigam Limited from time to time, wherever applicable, whenever funds are provided under the approved revival packages. As a part of Memorandum of Understanding signed with Department of Public Enterprises through Administrative ministry, the Earnings Before Interest, Taxes, Depreciation, and Amortization margin & Asset Turnover Ratio are evaluated for Bharat Sanchar Nigam Limited on Annual basis.

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